

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 13.01.2020

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S.No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 170 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	R.S. Fuel Pvt. Ltd. Vs. Ankit Metal & Power Ltd.	Vineeta

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By Order
-sd/-

Assistant Registrar